

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/46 & 47/CAA/2017
PETITION NUMBER : CP/223 & 224/CAA/2017
NAME OF THE TRANSFEROR : APPOLLO ALCHOBEV LTD
NAME OF THE TRANSFERRE : EMPEE HOTELS LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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R. Vinodh Prashu.
S. C. Raghav
K. MANIVANNAN, JHT

Petitioner

AR FOR OL




ORDER

Heard. Orders reserved.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

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